

LOK SABHA
UNSTARRED QUESTION NO. 3055
TO BE ANSWERED ON 21st DECEMBER, 2023
Blending of CBG in CNG and PNG

3055.SHRI RAJA AMARESHWARA NAIK:
SHRI VINOD KUMAR SONKAR:
DR. SUKANTA MAJUMDAR:
SHRI BHOLA SINGH:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to enhance the use and adoption of Compressed Bio-Gas (CBG) in the country;
- (b) if so, whether the Government also proposes to make CBG Blending Obligation (CBO) voluntary till 2024-2025 and mandatory from Fiscal Year 2026;
- (c) if so, whether the CBG Blending Obligation (CBO) would promote the production and consumption of CBG in the country;
- (d) if so, whether the Government has announced phase-wise mandatory blending of CBG in CNG for transport and PNG (domestic gas) segments and if so, the details thereof; and
- (e) the other steps being taken by the Government to stimulate demand for CBG in the City Gas Distribution (CGD) sector, import substitution for Liquefied Natural Gas (LNG) and to assist in achieving the target of net zero emission?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

(a) to (e) Government has launched “Sustainable Alternative Towards Affordable Transportation (SATAT)” initiative on 1st October 2018, with the aim of establishing an ecosystem for production of Compressed Bio Gas (CBG) from various waste/ biomass sources and for promoting its use along with Natural Gas. Under this initiative Oil and Gas Marketing Companies (OGMCs) invites Expression of Interest (EOI) to procure CBG from potential entrepreneurs. As on 01.11.2023, fifty CBG projects have been commissioned under SATAT initiative.

Further, Government has issued guidelines for co-mingling of domestic gas for supply for Compressed Natural Gas (Transport) & Piped Natural Gas (Domestic) segments of City Gas Distribution (CGD) Networks for synchronization of CBG with CNG in CGD Network.

In order to promote the production and consumption of CBG in the country National Biofuels Coordination Committee (NBCC) on 24.11.2023 approved, the introduction of phase wise mandatory blending of CBG in CNG (Transport) & PNG (Domestic) segments of CGD sector. CBG Blending Obligation (CBO) will be voluntary till FY 2024-2025 and mandatory blending obligation would start from FY 2025-26. CBO shall be kept as 1%, 3% and 4% of total CNG/PNG consumption for FY 2025-26, 2026-27 and 2027-28 respectively. From 2028-29 onwards CBO will be 5%.

These steps would help in enhancing the availability of CBG in the country for promoting a gas based and circular economy, saving of forex and achieving the target of net zero emission.
